

**GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS**

**LOK SABHA  
UNSTARRED QUESTION NO. 1495**

**TO BE ANSWERED ON THE 07<sup>th</sup> DECEMBER, 2021/AGRAHAYANA 16,1943 (SAKA)**

**FCRA FOR NGOS**

**1495. SHRI ASADUDDIN OWAISI:**

**Will the Minister of HOME AFFAIRS be pleased to state:**

- (a) whether new provisions were made under FCRA and NGOs under section seven restricting transfer of foreign contribution to other persons/NGOs once received in the country;**
- (b) if so, the number of such cases came to the notice where NGOs were found transferring such funds;**
- (c) whether this step taken by the Government has affected many NGOs to perform their social work especially in the field of health sector those who are working at grass root level for community development and awareness; and**
- (d) if so, the details thereof and steps taken or being taken by the Government to address the concern raised by NGOs as well as regulate NGOs for utilization of funds judiciously received for special purpose?**

**ANSWER**

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI NITYANAND RAI)**

**(a): The Foreign Contribution (Regulation) Amendment Act, 2020 was enacted by Parliament and notified on 28/09/2020. By amendment in section 7 of the Foreign Contribution (Regulation) Act, 2010 transfer of Foreign Contribution has been prohibited.**

**(b): The number of cases where Associations/ NGOs reported transfer of Foreign Contribution funds, is at Annexure.**

**(c) & (d): Prohibition on transfer does not in any way hamper functioning of any genuine NGO.**

**Any NGO is free to obtain Certificate of registration or prior permission by complying with the legal requirement of the Foreign Contribution (Regulation) Act, 2010 and the Foreign Contribution (Regulation) Rules, 2011. NGOs with valid Certificate of registration or prior permission may obtain Foreign Contribution and carryout the permitted activities.**

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**Annexure to Lok Sabha Unstarred Question No. 1495 for 07.12.2021**

Financial Year	Number of Transferrer Associations/ NGOs	Total Amount Transferred (in Cr.)
2020-21	69	38.91
2019-20	729	1314.40
2018-19	823	1246.45